

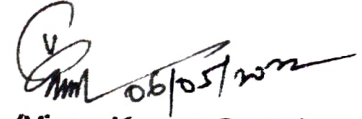
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE  
(PACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

**ORDER**

In partial modification of this office order No.DR.(Spl.Judges)/ RACC/Gaz./2022/ 13033C-13077-C dated 28<sup>th</sup> April, 2022 for performing urgent misc. work like remand work, issuance of search warrants etc. after 5.00 P.M. on a working day, Sunday and closed Holidays, the following Officers shall be on duty on the dates mentioned against their names :-

S.No.	Name of Officer	Designation	Dates	Sunday/ Holidays
1	MS. SUNENA SHARMA	SPECIAL JUDGE (PC ACT)(CBI)-01	07.05.2022	-
2	MS. NEELOFER ABIDA PERVEEN	SPECIAL JUDGE (PC ACT)(CBI)-22	28.05.2022	-

In case any officer proceeds on leave or is not available, the matters shall be placed before the Link Judicial Officer.



**(Vinay Kumar Gupta)**

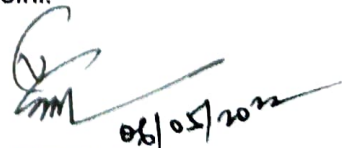
Principal District & Sessions Judge  
-cum-Spl. Judge (PC Act)(CBI)  
Rouse Avenue Court Complex,  
New Delhi.

No.D.R.(Spl. Judges)/RACC/Gaz./2022/ 1958-1971-D

Dated, Delhi the 6/5/22

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Officers concerned, Rouse Avenue Court Complex, New Delhi.
4. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
5. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
6. The Chief Prosecutor, CBI/ACB, Rouse Avenue Court Complex, New Delhi.
5. The Website Committee, Tis Hazari Court, Delhi.
6. The Branch In-charge, Facilitation and Filing Section, RACC, New Delhi.
7. The Reader to the undersigned.
7. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
8. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.



Principal District & Sessions Judge  
-cum-Spl. Judge (PC Act)(CBI)  
Rouse Avenue Court Complex,  
New Delhi.